

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).16363-16364/2013

HINDUSTAN LIVE STOCK AGENCY

Petitioner(s)

VERSUS

DY.COMMR.OF I.T CENTRAL CIRCLE-I

Respondent(s)

(With office report)

WITH SLP(C) NO. 16365-16366 of 2013

(With office report)

Date: 29/11/2013 These Petitions were called on for hearing today.

For Petitioner(s) Mr.Rudreshwar Singh,adv.
Mr.Samil Ali Khan,adv.
Mr. Kaushik Poddar,Adv.

For Respondent(s) Ms.Neelam,adv.
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

All the respondents are granted time as a last chance for filing
counter affidavit.

List the matter on 30.01.2014.

| | | (Sunil Thomas) |
| | | Registrar |